

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1172/2024

IN THE MATTER OF:

Ashish Kumar Pathak

.....Applicant

Versus

Union of India & Ors.

.....Respondent(s)

INDEX

S. No.	Particulars	Page No.
1.	Report on behalf of the Respondent No.-6, Uttar Pradesh Pollution Control Board, in compliance to the order dated 20.09.2024 passed by this Hon'ble Tribunal.	
2.	A Copy of the letter No-788/NGT OA No.1172/2024/24-25 dated 28.10.2024 is being annexed herewith as Annexure No.-R6/1.	
3.	A Copy of the inspection report alongwith photographs is being annexed herewith as Annexure No.-R6/2.	

**Uttar Pradesh Pollution Control Board
THROUGH**



(Pradeep Misra)

Advocate

138, New Lawyers' Chamber,

Supreme court of India

New Delhi – 110001

011-23070011.

pradeepmisra@yahoo.com

Date: 08.11.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
 PRINCIPAL BENCH, NEW DELHI

Original Application No. 1172/2024



IN THE MATTER OF:

Ashish Kumar Pathak

Versus

Union of India & Ors.

.....Applicant

.....Respondent(s)

RESPONSE ON BEHALF OF THE RESPONDENT NO.-6, UTTAR
 PRADESH POLLUTION CONTROL BOARD, IN COMPLIANCE
 TO THE ORDER DATED 20.09.2024 PASSED BY THE HON'BLE
 NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW
 DELHI

I, ShashiVindkar, aged about 41 Year S/o Shri Lala Ram presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter "UPPCB), Varanasi, do hereby solemnly affirm and state on oath as under:

1. That I am Regional Officer of UPPCB, Varanasi. I say that I am fully conversant with the facts of the case and in the abovementioned capacity am competent and authorized to swear the present Affidavit.



2. That this Hon'ble Nation Green Tribunal, Principal Bench, New Delhi (hereinafter "Hon'ble Tribunal") vide its order dated 20.09.2024 directs the respondents to file their response. The operative portion of the order is quoted herein under:

".....4. Issue notice to the respondents for filing their response by way of affidavit at least one week before the next date of hearing. If any respondent directly files the reply without routing it through his advocate, then the said respondent will remain virtually present to assist the Tribunal. Applicant is directed to serve the respondents and file affidavit of service at least one week before the next date of hearing....."



3. That in compliance to the order dated 20.09.2024 passed by this Hon'ble Tribunal, a letter has been sent by the UPPCB vide its letter No-788/NGTOANo.1172/2024/24-25 dated 28.10.2024 to the Executive Engineer, Bandi Prakhand, Irrigation Department, Varanasi, Varanasi Development Authority, Varanasi, Nagar Nigam, Varanasi. A copy of letter dated 28.10.2024 is being annexed herewith as **Annexure No.-R6/1**.
4. That further in pursuance to the order dated 20.09.2024 passed by this Hon'ble Tribunal, a site inspection has been carried by the

[Handwritten signature]

officials of the UPPCB on 30.10.2024. During the site inspection no construction work was found. A copy of inspection report along with photographs is being annexed herewith as **Annexure No.-R6/2.**

5. That the contents of this response are correct to my knowledge and that the annexure annexed to this are belief to be true on the basis of records.
6. That the above response of Respondent No.-6, Uttar Pradesh Pollution Control Board, is submitted before this Hon'ble Tribunal for kind perusal and consideration.




DEPONENT

VERIFICATION

I, the deponent named above, do hereby verify that the content of this affidavit are true to my knowledge are true on the basis of records and as per legal advice. No part of it is false and nothing material has been concealed. So, help me GOD.

Verified at MARANSI upon 5th day of November, 2024.

Notarial
दस्तावेज Document
जिमा / Registratio
अथ/अवधि
2-क्रमांक Sr.No 16/45-2
3-दिनांक/Date 05.11.24
4 स्थान/Date of Self
जगह/Place Varanasi UP




DEPONENT



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी

UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

संदर्भ सं० / Ref.No. 788/MGT/0A/No. 1172/2024/24-25

दिनांक / Date... 28/10/2024
महत्वपूर्ण मा० एन०जी०टी० प्रकरण

सेवा में,

अधिकासी अभियंता,
बन्धी प्रखण्ड, सिंचाई विभाग,
वाराणसी।

विषय:—मा० एन०जी०टी० नई दिल्ली द्वारा ओ०ए० नं० 1172/2024 आशीष कुमार पाठक बनाम यूनियन ऑफ इण्डिया एवं अदर्स में पारित आदेश दिनांक 20.09.2024 के अनुपालन के सम्बंध में।

महोदय,

कृपया उपरोक्त विषय का संदर्भ ग्रहण करने का कष्ट करें। उक्त के सम्बंध में अवगत कराना है कि श्री आशीष कुमार पाठक द्वारा मा० एन०जी०टी० में ओ०ए० नं० 1172/2024 दायर किया गया है। मा० एन०जी०टी० द्वारा उक्त ओ०ए० में पारित आदेश दिनांक 20.09.2024 निम्नवत है—

"1. In this original application, the allegation of the Applicant is that a new building/construction is being raised illegally at Rani Ghat (beside the Rani Kothi) in Varanasi adjacent to Prahlad Ghat on the bank of river Ganga. The submission of Counsel for the Applicant is that the details of the person raising such illegal construction are not known. He has submitted that PIL No. 31229/2005 was filed before the Allahabad High Court which has now been transferred to the NGT and in terms of the order passed in that PIL, such construction is not permissible. He has also raised the plea that the flood plain zone of river Ganga has not been defined till now and the site where construction is being raised is just on the bank of river Ganga.

2. The Tribunal is examining such an issue in OA No. 515/2023 which has been registered on transferred PIL from the Allahabad High Court wherein the interim order passed by the Division Bench of the Allahabad High Court is operating.

3. The OA raises substantial issues relating to compliance of the environmental norms.

4. Issue notice to the respondents for filing their response by way of affidavit at least one week before the next date of hearing. If any respondent directly files the reply without routing it through his advocate, then the said respondent will remain virtually present to assist the Tribunal. Applicant is directed to serve the respondents and file affidavit of service at least one week before the next date of hearing.

5. List alongwith OA No. 515/2023 on 12.11.2024."

अतः मा० अधिकरण द्वारा पारित आदेश दिनांक 20.09.2024 की छायाप्रति संलग्नकर आपको इस अनुरोध के साथ प्रेषित है कि मा० अधिकरण द्वारा पारित आदेश के अनुपालन में आवश्यक कार्यवाही किये जाने का कष्ट करें।

संलग्नक:—उपरोक्तानुसार।

पृ०सं० एवं दिनांक:—उपरोक्त।

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, वाराणसी को सादर सूचनार्थ प्रेषित।
2. उपाध्यक्ष महोदय, वाराणसी विकास प्राधिकरण, वाराणसी को मा० अधिकरण द्वारा पारित आदेश दिनांक 20.09.2024 की छायाप्रति संलग्नकर आवश्यक कार्यवाही हेतु सादर प्रेषित।
3. नगर आयुक्त महोदय, नगर निगम, वाराणसी को मा० अधिकरण द्वारा पारित आदेश दिनांक 20.09.2024 की छायाप्रति संलग्नकर आवश्यक कार्यवाही हेतु सादर प्रेषित।
4. मुख्य पर्यावरण अधिकारी (वृत्त-6), उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ।
5. मुख्य विधि अधिकारी (प्रभारी), उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ।

भवदीय,
(अशिशु विन्दीकर)
क्षेत्रीय अधिकारी
O/C

क्षेत्रीय अधिकारी
O/C

Gen Letter Head

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-1172/2024 आशीष कुमार पाठक बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 20.09.2024 के अनुपालन में स्थलीय निरीक्षण आख्या।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-1172/2024 आशीष कुमार पाठक बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 20.09.2024 का सुसंगत अंश निम्नवत् है:-


".....4. Issue notice to the respondents for filing their response by way of affidavit at least one week before the next date of hearing. If any respondent directly files the reply without routing it through his advocate, then the said respondent will remain virtually present to assist the Tribunal. Applicant is directed to serve the respondents and file affidavit of service at least one week before the next date of hearing.

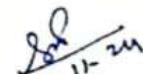
5. List alongwith OA No. 515/2023 on 12.11.2024."


उक्त आदेश के अनुपालन में आपके निर्देशानुसार प्रश्नगत स्थल का स्थलीय निरीक्षण अधोहस्ताक्षरकर्ताओं द्वारा दिनांक 30.10.2024 को किया गया। विस्तृत निरीक्षण आख्या निम्नवत् है :-

1. प्रश्नगत स्थल वाराणसी शहर में गंगा नदी के किनारे स्थित रानीघाट (रानी कोठी के पीछे) पर स्थित है। स्थल के गूगल को-आर्डिनेट्स अक्षांश-25.322686, देशान्तर-83.029210 पाया गया।
2. निरीक्षण के समय प्रश्नगत स्थल पर निर्माणाधीन भवन का क्षेत्रफल लगभग 400 वर्गमीटर स्थानीय नागरिकों द्वारा बताया गया तथा स्थल पर भवन के निर्माण हेतु नींव भराई का कार्य लगभग पूर्ण कर लिया गया है तथा पीलर निर्माण का कार्य प्रारम्भिक स्थिति में पाया गया एवं अन्य बिल्डिंग मटेरियल्स रखा हुआ पाया गया।
3. निरीक्षण के समय निर्माण स्थल पर बाउण्ड्री वाल निर्मित पाया गया तथा बाउण्ड्री के गेट पर ताला लगा हुआ पाया गया। निरीक्षण के समय प्रश्नगत स्थल पर मौके पर उपस्थित स्थानीय नागरिक श्री गौरव त्रिपाठी द्वारा अवगत कराया गया कि प्रश्नगत स्थल पर विगत 01-02 माह से निर्माण कार्य बन्द है।
4. प्रश्नगत स्थल की चौहद्दी का विवरण निम्नवत् है :-
 पूरब दिशा में :रानी घाट से सटा हुआ गंगा नदी स्थित है।
 पश्चिम दिशा में :सटा हुआ आवासीय भवन संख्या-A11/4-A-2 निर्मित है, आस-पास के लोगों के द्वारा अवगत कराया गया कि निर्मित भवन के स्वामी श्री अशोक पाण्डेय हैं (नया महादेव रानीघाट, वाराणसी)।
 उत्तर दिशा में : भवन संख्या-A11/14, निर्मित है, आस-पास के लोगों के द्वारा अवगत कराया गया कि निर्मित भवन के स्वामी श्री ठाकुर मुरारी सिंह हैं।
 दक्षिण दिशा में :सटे रानी घाट तक जाने हेतु सीढ़ी तत्पश्चात् भवन संख्या-11/2 निर्मित है, आस-पास के लोगों के द्वारा अवगत कराया गया कि निर्मित भवन के स्वामी श्री गौरव त्रिपाठी हैं।
5. उक्त प्रश्नगत स्थल गंगा नदी के वर्तमान जल प्रवाह से लगभग 60 मीटर की दूरी पर पश्चिम दिशा में स्थित है। मौके पर उपस्थित श्री गौरव त्रिपाठी द्वारा अवगत कराया गया कि गंगा नदी में जल स्तर बढ़ने पर प्रश्नगत निर्माणाधीन स्थल से गंगा नदी का जल टकराता हुआ प्रवाहित होता है। निरीक्षण के समय लिये गये फोटोग्राफ्स संलग्न हैं।

उक्त आख्या आपके अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।
 संलग्नक :- उपरोक्तानुसार।

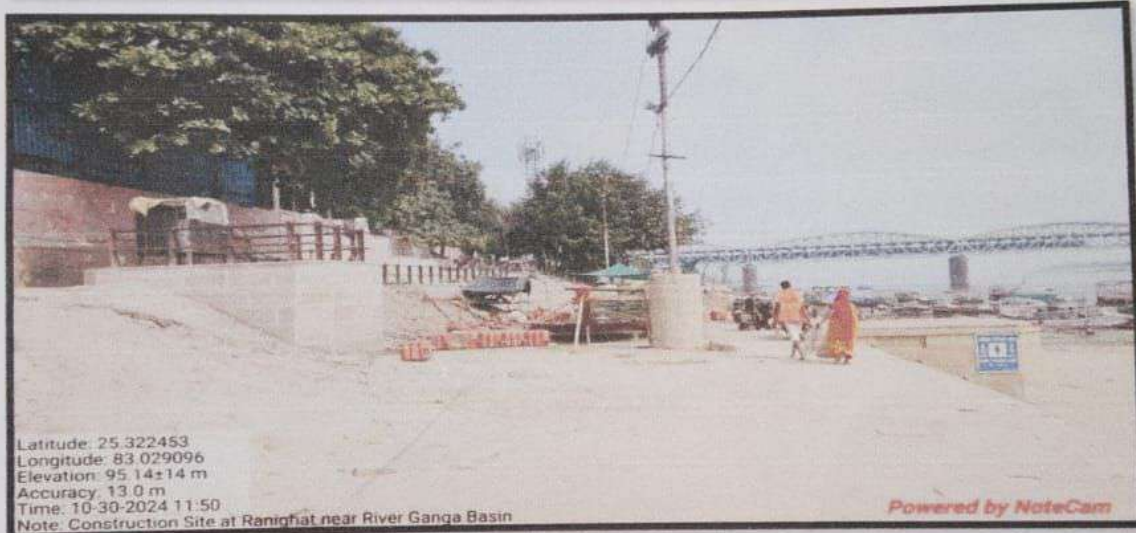
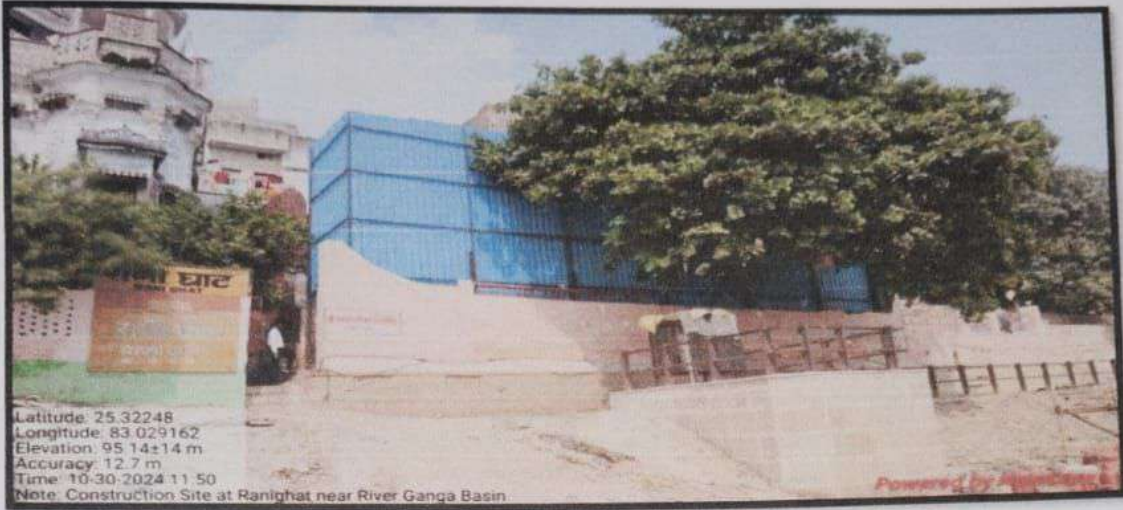

 (ज्ञान दत्त वर्मा)
 जे0आर0एफ0


 (एस0के0 पाण्डेय)
 प्रयोगशाला सहायक


 (सी0पी0 वर्मा)
 वैज्ञानिक सहायक

क्षेत्रीय अधिकारी महोदय,

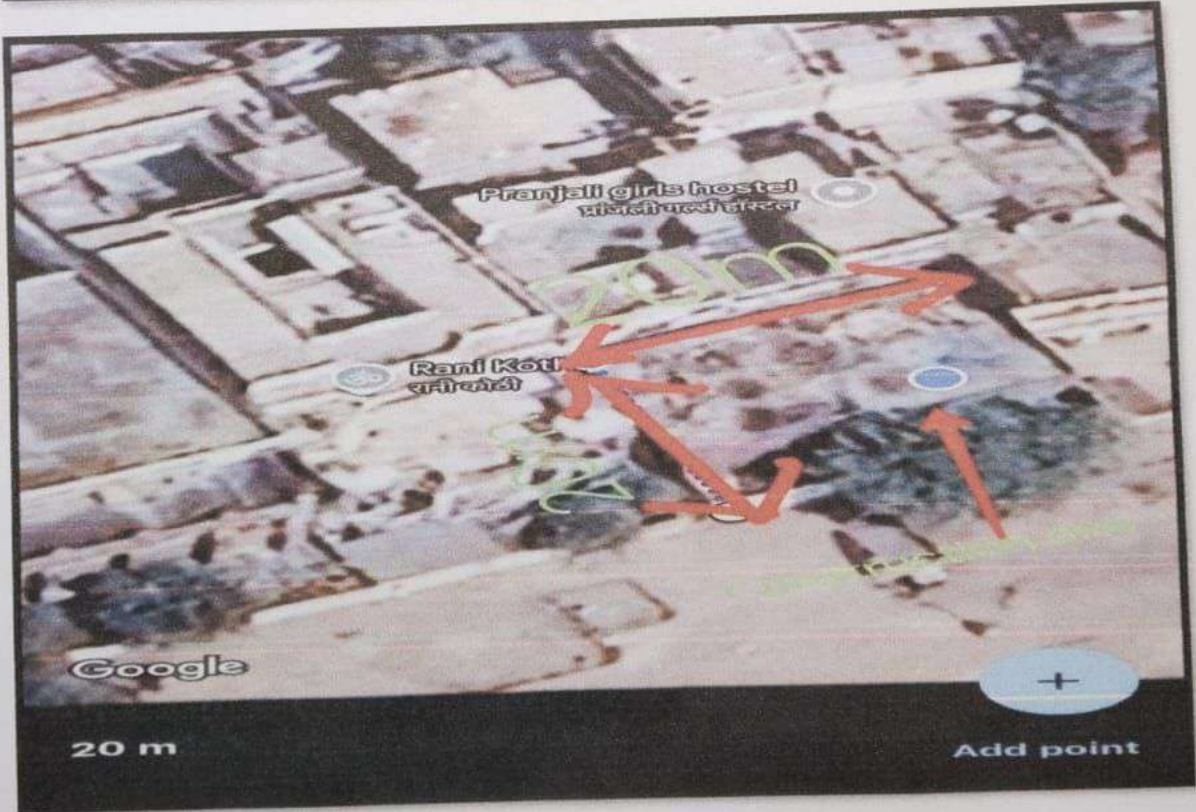

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-1172/2024 आशीष कुमार पाठक बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 20.09.2024 के अनुपालन में निरीक्षण दिनांक 30.10.2024 को लिए गये प्रश्नगत स्थल के फोटोग्राफ्स।



साहित्य
05/11/24

05/11/24

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-1172/2024 आशीष कुमार पाठक बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 20.09.2024 के अनुपालन में निरीक्षण दिनांक 30.10.2024 को लिए गये प्रश्नगत स्थल के फोटोग्राफ्स।



Sarkar
05/11/24

CS
05/11/24